

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 2078
TO BE ANSWERED ON FRIDAY, JULY 28, 2017
SHARAVANA 6, 1939 (SAKA)

Achieving of Disinvestment Targets

2078 SHRI Y V SUBBA REDDY

Will the Minister of FINANCE be pleased to state

- (a) the details of disinvestment targets set in the last three years and the current year, year-wise and PSU-wise,
- (b) whether the year-wise target for disinvestment has not been achieved every year during the last three years and if so, the details thereof and the reasons therefor, and
- (c) the steps taken by the Government for achieving a mammoth Rs 72,000 crores disinvestment target set for current fiscal?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a) & (b) The details of Central Public Sector Enterprises' (CPSEs) disinvestment targets & achievements during the last three years and current financial year are as under

(In Rs Crore)

S No	Financial year	Target for Disinvestment of CPSEs		Proceeds from Disinvestment
		Budget Estimate	Revised Estimate	
1	2014-15	43,425	26,353	24,349
2	2015-16	41,000 (for disinvestment of CPSEs)	25,313	23,997
		28,500 (for strategic disinvestment)	-	-
3	2016-17	36,000 (for disinvestment of CPSEs)	40,000	35,468
		20,500 (for strategic disinvestment)	5,500	10,779

The budget estimate (BE) for disinvestment during the year 2017-18 is Rs 72,500 crore. This comprises Rs 46,500 crore from disinvestment of Central Public Sector Enterprises (CPSEs), Rs 15,000 crore from Strategic disinvestment and Rs 11,000 crore from listing of Insurance Companies.

PSU-wise annual targets are not fixed for CPSEs' disinvestment.

The entire process for CPSEs' disinvestment is operated in an environment which cannot be predicted. The actual realization from CPSEs' disinvestment depends on the prevailing market conditions and as per the policy and commitment, the Government looks for right opportunity for disinvestment transactions and moves ahead in a prudent manner.

(c) In order to achieve the disinvestment target of financial year 2017-18, the following steps have been taken by the Government:

- (i) An amount of Rs 7897 crore has been realized from disinvestment of HCL, NALCO, HUDCO, OIL and RCFL and disinvestment of Government's holding in Specified Undertaking of the Unit Trust of India (SUUTI)
- (ii) Some CPSEs have been identified for disinvestment in sectors like mineral and metal oil, energy, capital goods as well as some mid-size and small stocks
- (iii) The Government on 12.04.2017 has approved listing of 11 CPSEs on stock exchanges. Further action, as per the extant Act, Rules and Regulations, is being taken for timely listing of these CPSEs on stock exchanges.
- (iv) As announced in the Budget 2017-18, Government has also approved the listing of General Insurance Companies owned by the Government. The process of listing of General Insurance Corporation of India and the New India Assurance Co. Limited has been initiated accordingly.
- (v) The process of strategic disinvestment of some CPSEs, units of CPSEs and subsidiaries CPSEs has been initiated as per the procedure and mechanism approved by CCEA.
